

SHAKTIMAN TRUCKS

*49. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state:

(a) how many of the 899 Shaktiman Trucks produced in the Ordnance Factories during the period April, 1961 to January, 1962 have been retained for use of the Military; and

(b) whether any of these trucks were also sold to the public?]

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON) : (a) and (b) All the Shaktiman trucks so far manufactured in the Ordnance Factories have been issued to the Army.

‡[प्रतिरक्षा मंत्री (श्री वी० के० कृष्ण मेनन) : (क) तथा (ख) अब तक प्रतिरक्षा कारखानों में जितने भी शक्तिमान ट्रकों का निर्माण हुआ है, वेना को दे दिये गये हैं।

SHRI BABUBHAI CHINAI: May I know the cost of Shaktiman Trucks which have been manufactured for Army purposes?

SHRI V. K. KRISHNA MENON: I would not like to be committed to the exact figure, but I think it is about Rs. 35,000. I will correct the figure later if it is incorrect but it is approximately that much.

MR. CHAIRMAN: Subject to correction, Rs. 35,000.

SHRI BABUBHAI CHINAI: May I know, Sir, whether this rough cost works favourably with other similar trucks?

SHRI V. K. KRISHNA MENON: Very considerably so.

SHRI JOSEPH MATHEN: May I know, Sir, the percentage of imported material that is used in the manufacture of these trucks.

f [] English translation. tl]
Hindi translation

SHRI K. RAGHURAMAIAH: At the present moment the indigenous content works out to about 50 per cent, but we have under schedule a programme by which in about a few months' time we expect to go up to 70 per cent, indigenous content.

SHRI B. K. P. SINHA: May I know, Sir, how the performance and durability of these trucks compare with the other trucks manufactured in this country or imported from outside?

SHRI V. K. KRISHNA MENON: The load-carrying capacity of these trucks is considerably better than the ones we have so far used. And so is its speed. About durability (there has not been one single complaint from the Army.

PANDIT S. S. N. TANKHA: May I know, Sir, if it is intended to step up the production of these trucks in the near future, so as to make them available for export to nearby Asian countries.

SHRI V. K. KRISHNA MENON: Depending upon the availability at foreign exchange through normal channels of the Ministry of Commerce.

PULLING DOWN OF 'JHUGGIS' IN DEFENCE COLONY

/SHRI R. P. N. SINHA: t \SHRI RAM SAHAI:

Will the Minister of HOME AFFAIR* be pleased to state:

(a) whether it is a fact that a large number of "Jhuggis" in the Defence Colony were pulled down by the police on the 6th of April, 1962 under instructions from the Delhi Municipal Corporation;

(b) whether it is a fact that the land on which the dwellings were constructed belonged to Government;

fThe question was actually asked on the floor of the House by Shri R. P. N. Sinha.

(c) if so, whether the Corporation took the prior sanction of Government to demolish the dwellings; and

(d) whether alternative accommodation has been provided to the persons who were rendered homeless?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The Delhi Municipal Corporation demolished about 1100 enclosures belonging to 520 persons on a piece of land at Link Road near Railway Crossing, Jangpura, on the 6th April, 1962.

'(b) Yes.

(c) The Corporation has demolished the unauthorised constructions in exercise of its powers under the provisions of the Delhi Municipal Corporation Act, 1957. Prior sanction of Government is not required.

(d) No.

SHRI R. P. N. SINHA: Does the Government approve of this inhuman conduct of the Delhi Municipal Corporation?

SHRI B. N. DATAR: These were unauthorised constructions that recently came into existence. The Government formerly took a census of those that had been in existence for some time. Some concessions are going to be made in that respect but not in respect of recent unauthorised constructions.

SHRI AKBAR ALI KHAN: Will any other alternative accommodation be given to them?

SHRI B. N. DATAR: No alternative accommodation . . .

SHRI R. P. N. SINHA: Do Government consider it proper that they should be rendered shelterless?

SHRI B. N. DATAR: Government consider it highly improper on the part of these persons to have cons-

tructed these unauthorised houses overnight.

श्री राम सहाय : क्या मैं यह जान सकूंगा कि ये कितने पुराने बने हुए थे ?

श्री बी० एन० दातार : मैं ने अभी कहा कि ये पुराने नहीं हैं ।

These are after 1960.

SHRI R. P. N. SINHA: Does the Minister believe in the dictum of tit for tat?

SHRI B. N. DATAR: It is not a question of tit for tat. It is a question of removing ' what is absolutely illegal and unauthorised and sudden also.

श्री राम सहाय : क्या मैं यह जान सकूंगा कि कोई ऐसा रास्ता आप अस्तित्व करेंगे जिस में जिस वक्त ही ये इस किस्म के कांस्ट्रक्शन तैयार किये जायें, उसी वक्त ही आप उनकी रोक कर सकें ?

श्री लाल बहादुर : मैं हाउस को यह बतलाना चाहता हूँ कि जून १९६० तक के लिए सेंसस लिया गया तो जो ऐसी झुग्गी, झोंपड़ियों में रहते थे उन सब की मर्दुमशुमारी के बाद उनकी संख्या करीब ४३ हजार आई । उसके बाद फिर जो अभी तक पूरी तरह गिने नहीं गये हैं, वे करीब ७ हजार हैं । तो ५० हजार आदमी ऐसे हैं, जिनकी झुग्गी, झोंपड़ियां हटाई जायेंगी और कोई दूसरी जगह उनको देने को हम कोशिश करेंगे और कर रहे हैं । यह साफ कर दिया गया था कि सेंसस लेने के बाद जो नये मकान बनेंगे उनको हम हटायेंगे और उनको कोई अलग जगह देने की जिम्मेदारी हम नहीं ले सकते । फिर भी करीब १० हजार मकान ऐसे बन गये । अभी ५० हजार को हमें जगह देनी है, दस हजार ये और बढ़ गये और अगर ऐसे लगातार बढ़ते चले जायें तो हम कहां तक जगह देंगे ।

श्री राम सहाय : जब ये कांस्ट्रक्शन बनाये जाते हैं, उसी वक्त ही क्या उनको रोकने का कोई प्रबन्ध नहीं किया जा सकता ?

श्री लाल बहादुर : वे कोई मकान बनाने नहीं, कोई महल बनाने नहीं, छोटी छोटी झोपड़ियाँ बनाते हैं। वे बड़े तेज लोग हैं। रात भर में बना लेते हैं। कहां तक वहां पुलिस खड़ी रहे।

DIWAN CHAMAN LALL: Do I take it that the policy of the Government is that any new construction since 1960 will be removed by the Government?

SHRI LAL BAHADUR: Certainly the Corporation will remove them. Those hutments that have been built after June 1960 will be removed and demolished.

DIWAN CHAMAN LALL: If the Corporation does not function, will the Government function in this respect?

SHRI LAL BAHADUR: The Corporation has functioned recently and there was a demonstration at my house.

SHRI FARIDUL HAQ ANSARI: Is the Minister aware that these huts had sprung up during the general elections and elections to the Corporation, when the candidates for Parliament and the Corporation gave them assurances that their huts would not be demolished?

SHRI LAL BAHADUR: I am not aware of that but if there is any truth, I think all the parties in Delhi must be responsible for that.

SHRI B. K. P. SINHA: Within 48 hours of the demolition of the jhuggis, many of them sprang up again either on that site itself or on adjacent sites. In view of the fact that life is proving much too strong even for the arrayed might of the Administration, would Government evolve some suitable alternative policy for the solution of this problem?

SHRI LAL BAHADUR: I do not know what other alternative policy could be evolved. We have built houses for them. We are trying to shift them from one place to another where

pucca houses are built and if some people continue to build houses, there is no other alternative but to demolish them.

श्री ए० एम० तारिक : मैं होम मिनिस्टर साहब से यह जानना चाहता हूँ कि क्या यह दुरुस्त है कि यह जो लोग झुग्गी बनाते हैं, दरखस्त छोटे छोटे मजदूर हैं जिन को सरकारी ठेकेदार या डब्ल्यू० एच० एस० मिनिस्ट्री यहाँ काम करने के लिए लाती है? अगर यह दुरुस्त है तो जो सरकार के काम में मदद करते हैं उनके बसाने के लिए कोई सराय या छोटे छोटे कमरे बनाने की क्या सरकार की कोई स्कीम है, वरना यह झुग्गियाँ बनती रहेंगी क्योंकि वे काम तो सरकार के लिए करते आते हैं?

श्री लाल बहादुर : वैसे यह ठीक है कि वे आते हैं और मकान बनाते हैं। लेकिन कोई ठीक जगह होनी चाहिये जहाँ वे मकान बनायें। हम उन को मकान बनाने से नहीं रोकते। मगर जो जगहें मास्टर प्लान में दूसरे कामों के लिए मुकदर हैं उन जगहों में वे जबरदस्ती मकान बना लें, तो आखिर कहीं तो उसको रोकना पड़ेगा। मैं तो मेम्बरों से यह दरखस्त करना चाहता हूँ कि इन तमाम सवालों में दिक्कत पैदा हो रही है। हम जितनी सहानुभूति दिखा सकते हैं, जितनी मुलायमियत बरत सकते हैं, वह हम बरत रहे हैं। मगर आपके इन सवालों की वजह से उनका उत्साह बढ़ता है और वे इन तमाम गलत बातों को करते हैं।

BANK OF CHINA

51. SHRI DAHYABHAI V. PATEL: Will the Minister of FINANCE be pleased to refer to column 1338 of Parliamentary Debates of Rajya Sabha for the 6th December, 1961 and state:

(a) whether Government have made enquiries into the affairs of the Bank of China;

(b) if so, what was the nature of the enquiries and what are the findings; and